

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal No.70398 of 2018-Division Bench

(Arising out of Order-in-Original No. LKO/EXCUS/000/COM/EX/061/2017-18 dated 21/02/2018 passed by Commissioner of Central Goods & Service Tax and Central Excise, Lucknow)

M/s Gularia Chini Mills

.....Appellant

VERSUS

The Commissioner Central GST &

Central Excise, Lucknow

....Respondent

APPEARANCE:

Shri Rahul Agarwal, Advocate for the Appellant

Shri Sandeep Kumar Singh, Authorised Representative for the Respondent

CORAM: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 19 July, 2019
DATE OF DECISION : 19 July, 2019

The appeal is allowed. For order, see order of date in
Excise Appeal No.70397 of 2018.

**Sd/-
(JUSTICE DILIP GUPTA)
PRESIDENT**

**Sd/-
(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)**

Lks